

**BEFORE THE NATIONAL GREEN TRIBUNAL  
NEW DELHI (PRINCIPAL BENCH)**

**Original Application No. 317/2023**

**In the matter of:**

**Kapil Dev & Anr**

**.....Applicant**

**V/S**

**State of Punjab & Ors**

**....Respondent**

**Reply/Action Taken report by way of affidavit of  
Sakshi Sawhney, Deputy Commissioner, Ludhiana**

It is most respectfully showeth:

1. That, the matter as contained in O.A. No. 317 of 2023 titled as Kapil Dev & Anr V/S State of Punjab & Ors is listed before this Hon'ble Tribunal.
2. That, the undersigned is posted as District Magistrate, Ludhiana and is thus filing the reply as directed by this Hon'ble Tribunal.

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3. That Hon'ble National Green Tribunal was pleased to pass the orders dated 04.01.2024, the gist of which is reproduced as under:-

*“2. Tribunal by order dated 02.05.2023 had constituted a joint committee which has submitted the reports dated 08.08.2023 and 10.10.2023. The Applicant has disputed the reports and filed objections.*

*3. In view of the observations made in the report and objections filed by the applicant, we deem it proper to issue notice to the respondents.*

*4. Applicant is directed to serve the respondents and file affidavit of service on or before the next date of hearing”*

4. That the Grievance in this application are against unscientific handling of solid waste in violation of Solid Waste Management Rules, 2016 in District Ludhiana, Punjab at 27 locations specified in the complaint.
5. That in compliance to the orders of Hon'ble NGT, New Delhi a meeting was held under the chairmanship of Assistant Commissioner, (General) Ludhiana wherein the representative from all the concerned departments were present. During the meeting directions were issued to the concerned department i.e. Municipal Corporation Ludhiana, GLADA Ludhiana, Civil Surgeon Ludhiana and Ludhiana Improvement Trust and District Development and Panchayat Officer, Ludhiana (DDPO)

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to ensure the lifting off garbage from the points mentioned in the complaint and ensure disposal-off waste in scientific manner. It is also directed to submit the action taken report on all the points mentioned.

6. That the report has been received from all the concerned departments and the reply of the concerned departments of the specified points are as under:-

Sr. No	Particular	Environmental issue (illegal garbage dump/fire to garbage)	Reply by the concerned department
1	Near Village Gill on both sides of Road	Garbage is being dumped into Village Pond and roadsides by MCL, Village Panchayat & Private Hoteliers/Marr iage Palaces	Garbage was thrown by the people living in the vicinity of pond in the village Gill and the same was removed with the help of JCB machine by Gram Panchayat Gill. Now again the migratory labour living near by the pond started throwing Garbage near the ponds inspite motivating them. Now Gram Panchayat Gill has been instructed to remove the Garbage within one week and the work has been started now by this office. In case more garbage is thrown in future, the Gram Panchayat will be clearing it up too. <b>Reply by DDPO, Ludhiana (Attached at Annexure-1)</b>
2	Block-C, Model Town Extension	Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant labours	As stated earlier, the site was a temporary garbage collection point. Now the site is closed permanently and the daily collected waste designated for this Site has been shifted to Dugri Compactor Site but it is pertinent to mention here that the Dugri Compactors were installed in 2015. Now this machinery needs to be replaced for which the Work has been awarded to the

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			Contractor and Portable Compactor site will be operational within 3 months i.e. till 30.06.2024. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
3	Model Town Ext. Block- D Road to ATI Chowk	Garbage is being dumped on Road outside Static Compactor by MCL	It is pertinent to mention here that the Dugri Compactors were installed in 2015. Now this machinery needs to be replaced for which the Work has been awarded to the Contractor and Portable Compactor site will be operational within 3 months i.e. till 30.06.2024. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
4	Jawahar Nagar Camp	Garbage is being dumped on Road outside Static Compactor as Static Compactor has never worked by MCL	Portable Compactor Transfer Station is operational at the Site but during night time, the informal waste collectors and the residents dump waste outside compactor Site. MCL has installed CCTV cameras at the Site which will be operational before 30.06.2024 and MCL has also started monitoring of the Site during night time so that the Challans may be issued to the Violators. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
5	Near Suffian Chowk	Garbage in bulk is dumped on roadside as Static Compactor has not been procured at building constructed by MCL	The Portable Compactor Transfer Station is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
6	Budha Nallah near Gaushal	Garbage in bulk is dumped daily by MCL	It is submitted that MC Ludhiana has started construction of building for Portable Compactor Transfer Station and the work for supply of machinery is also

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	a Funeral Ground		awarded. The Portable Compactor Transfer Station shall be operationalised within 3 months i.e. by 30.06.2024. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
7	Focal Point Road opp. Vishwanath Mandir	Major Garbage dump on roadside & set on fire in routine by workers of MCL	The civil work has been completed at 100 Feet Road Site for installation of Portable Compactors and Hook Loaders. The Site will be operationalised within 3 months i.e. 30.06.2024. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
8	On Main G.T. Road opp. Wholesale vegetable market	Garbage in bulk is dumped daily in open plot by MCL	It is submitted that to construct the portable compactor transfer station inside the wholesale vegetable market, the civil work is in progress and the work order to supply the machinery has been issued to the Contractor. The Portable Compactor Transfer Station shall be operationalised by 30.06.2024. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
9	Suffian Chowk	Garbage in bulk is dumped daily on roadsides by MCL	The Portable Compactor Transfer Station at Cheema chowk is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
10	Near Budha Nallah, Bajwa Nagar	Garbage in bulk dumped daily in front of shops on road by MCL	It is submitted that MC Ludhiana has started construction of building for Portable Compactor Transfer Station and the work for supply of machinery is also awarded. The Portable Compactor Transfer Station shall be operationalised within 3 months i.e. by 30.06.2024. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
11	On 200' bypass	On 200' bypass near	Garbage is dumped by unknown people from adjoining villages and nagars. Garbage is being cleared

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	near railway lines	railway lines	from 200 feet bypass on regular basis. <b>Reply by GLADA, Ludhiana (Attached at Annexure-3)</b>
12	Shaheed Bhagat Singh Nagar, Pakhowa 1 Road, Ludhiana	Garbage is dumped daily and not shifted. Put on fire on routine basis by LIT workers	This Secondary Collection Point has already been closed permanently and the collection of site has been shifted to Portable Compactor Transfer station at Lodhi Club road. But during night time, the informal waste collectors and the residents dump waste at SBS Nagar old Site. MCL has also started monitoring of the Site during night time so that the Challans may be issued to the Violators. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
13	Near Lakkar Wala Pul (Old Kacheri area)	Garbage in bulk is dumped outside building of Static Compactor as it has not been procured & installed by MCL	The civil work for construction of Portable Compactor Transfer Station has been completed at opp. Pavilion Mall. The work order for supply of machinery has been issued and portable Compactor Transfer Station will be operational within 3 months i.e. 30.06.2024. It is pertinent to mention here that to manage the fresh waste daily, MCL has floated tender for installation of Waste to BioCBG Plant at Jamalpur Site having capacity 200 TPD. The technical bid has been opened and evaluation is in progress. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
14	Inner Roads at Bahadur ke Road	Garbage dumped in many open plots as door to door collection is not being done by MCL	To avoid dumping of Garbage in the open plots the Municipal Corporation has started door to door garbage collection drive and deployed e-rickshaw and on the other hand challans issued to the violators. Besides this, M.C. Ludhiana has started construction of portable compactor transfer station. The work order for machinery has been issued and Portable Compactor Transfer

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			Station shall be operationalised within 3 months i.e. 30.06.2024. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
15	Churpur Road	Garbage dumped in many open plots as door to door collection is not being done by MCL & GLADA	The plots on Churpur road are laying vacant and the ownership of these plots is in the name of private person so the Garbage from this plots has to be taken up the owners them self and the not gram panchayat. Apart from this awareness drive has been started to stop the people from throwing garbage in plots. <b>Reply by DDPO, Ludhiana (Attached at Annexure-1)</b>
16	Garbage dumped on Bank of Budha Nallah near Bachan Singh Marg	Garbage dumped in many open plots as door to door collection is not being done by MCL & GLADA	Instructions have been issued to MCL, Ludhiana and Executive Engineer, Drainage to ensure that banks of Buddha Nallah near Bachan Singh Marg be maintained and no garbage collection point be made to establish over the site and the area was thoroughly inspected by concerned field staff of Drainage Department Ludhiana, and it was observed that there is no kind of garbage dump/dumped on the banks of Budha Dariya in this reach. It is also ensured by the field staff that no sort of garbage or pollutant is dumped on the banks of Budha Dariya and in the vicinity, and if someone is found throwing anything unwanted, he is stopped from doing so and warned to not do from now on. Field staff constantly inspects the area near budha dariya to check if any kind of garbage/pollutant is being thrown and if anyhow something is found, it is cleared and is disposed properly.. <b>Reply by XEN Drainage, Ludhiana (Attached at Annexure-4)</b>

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FEW ISSUE OF ORGANIC WASTE PUT ON FIRE ON ROUTINE BASIS			
17	At Leisure Valley Block C, BRS Nagar, Ldh	Organic waste put on fire in bulk many times and MCL & LIT are blaming each other but has caused major damage to Environment	After receiving the concerned complaint, strict instructions were issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances. Since then, no such complaints have come to our notice. Also, the concerned area has now been transferred to Municipal Corporation, Ludhiana and is now under their jurisdiction. <b>Reply by Improvement Trust, Ludhiana (Attached at Annexure-5)</b>
18	In and outside two nearby Parks of Block G, near City Centre, SBS Nagar, Ludhiana	Organic waste put on fire many times by sweepers engaged by LIT	It is submitted that the work of sanitation and lifting of garbage has been given to the agency namely the Ludhiana co-operative L&C society by Ludhiana Improvement Trust. No garbage is being put on fire or burnt by any worker. With regards to maintenance of parks in and near Block-G Shaheed Bhagat Singh Nagar, these parks are now being by managed by parks managements Committee formed by Resident Welfare Association(RWA). These Committees have also been instructed from time to time not to put on fire or any garbage/organic waste on fire Reply by Ludhiana Improvement Trust <b>Reply by Improvement Trust, Ludhiana (Attached at Annexure-5)</b>
19	AT Civil Surgeon Office, Civil Lines Ludhiana	Organic waste put on fire by the staff but no action taken by MCL	It is submitted that the MC Ludhiana has issued challan( CH BOOK No.4/81 DT 20.01.2023) to the concerned staff of the office of civil surgeon, Ludhiana for violating the Municipal Solid Waste Rules, 2016 vide no. 4/81

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			<p>dated 20.01.2023. The concerned staff paid the challan amount 5000.00 Rs to Municipal Corporation Ludhiana, Zone D on 23.02.2024. Receipt No.12 dated 23.02.2024. The concerned staff also given warning not to burn any kind of organic waste in any case and according to guideline daily dispose the organic waste collected.</p> <p><b>Reply by Civil Surgeon, Ludhiana (Attached at Annexure 6)</b></p>
20	Model Town near Barista Chowk	Organic waste put on fire by sweepers of MCL	<p>MCL has been conducting awareness drives in this area to aware the citizens and also doing capacity building programmes for sweeping staff to make them aware about the SWM Rules 2016.</p> <p><b>Reply by MC, Ludhiana (Attached at Annexure-2)</b></p>
21	Near MGM School, dugri	Organic waste put on fire by the sweeper engaged by vegetable market but no action taken by MCL/PPCB	<p>It is submitted that the fire was put by some miscreants. Strict vigil is being done in the area to ensure no such burning incident happens in future. It is pertinent to mention here that show cause letter has been issued to the area sweeper for non-compliance of SWM Rules 2016.</p> <p><b>Reply by MC, Ludhiana (Attached at Annexure-2)</b></p>
22	Fire to organic waste in Park Opp. Jain Mandir, 200' Road	Fire to organic waste in Park Opp. Jain Mandir, 200' Road but no action taken by PPCB, GLADA	<p>The mentioned fire incident took place in May 2022. On investigating the matter it was found that the fire was set by some unknown person in the evening after the working hours i.e. after 5:00pm. After that no such incident of fire happened in any park under GLADA. We are taking proactive steps to prevent any such occurrences in future by increased surveillance of the areas and educating people about environmental hazards associated with burning. For</p>

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			disposal of organic waste of Parks, pits have been made in the vacant pockets of the area. <b>Reply by GLADA, Ludhiana (Attached at Annexure-3)</b>
23	DC Office, Ludhiana	Organic waste put on fire many times at DC Office, Ludhiana	It is submitted that the waste collected by the agency for maintenance is primarily dry waste (paper and leaves). No incidents of incineration of organic waste have been reported in the DAC complex. After the garbage is lifted by the DAC complex with the support of the Municipal Corporation, it will be disposed of in a scientific manner. Furthermore, the guidelines issued by the honorable NGT are being adhered to, and the actions taken in this regard are attached along with photographs. <b>(Attached at Annexure-7)</b>
24	Chowk Saidan, on Banks of Budha Nallah at Gaushal a Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan Canal at Gill Bridge, Focal	Manual Rickshaws engaged by MCL to collect door to door garbage are still dumping the garbage on Roadsides at large number of locations like Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan Canal at Gill Bridge, Focal	The Door-to-door collection is being done by Informal waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. Also, 5275 Nos. of Challans have been issued in last year till January 2024 for littering and violation of SWM Rules 2016. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>

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	Point Phase V Road.	Point Phase V Road, etc, thus leading to unhealthy, unhygienic as well as poor environmental conditions of residents of Ludhiana.	
25	Non utilization of resources.	MCL is increasing the fleet but has no plans to use them in the field and if MCL had engaged these E-Rickshaws for door to door collection, instead of dumping on roadsides by manual rickshaws, the garbage could have been easily transported directly to Main Tajpur Dump Yard for processing	The Door-to-door collection is being done by Informal waste collectors. The mapping of Door-to-door collection in the city is under progress to identify the unserved areas and increasing the fleet of vehicles for DTD collection by waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. The 32 Portable Compactor Transfer Stations are being established throughout the city out of which 13 are already operational. Once all the Transfer Stations will be operational, the waste from whole city shall be transported to these transfer stations and further from these Transfer Stations to Jamalpur Processing Site. The Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and sent to Head Office for approval. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>
26	Shaheed Bhagat Singh Nagar Ludhiana .	Garbage illegally dumped in open plots by Garbage Collectors of MCL in Shaheed	No such incident has come to our notice. But still judging the seriousness of the issue strict instructions have been issued to both the contractor as well as the labourers to not burn the

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		Bhagat Singh Nagar Ludhiana (coming under Respondent No. 4) is being put on fire on routine basis. Garbage in bulk was found to be burning	collected waste under any circumstances. <b>Reply by Improvement Trust, Ludhiana. (Attached at Annexure-5)</b>
27	Giaspura and old primary dump site at Hambran Road.	Two more locations (Giaspura in land area of 5 Acres and old primary dump site at Hambran Road spread in area of 30 Acres) where hundreds of Tons of Garbage (Legacy Waste) dumped by MCL and no efforts are being made to install Bioremediation Plant to decompose the garbage at same location.	The civil work has been completed at Giaspura Point for establishment of portable compactor transfer station and it shall be operationalised by 30.06.2024 and the waste from this open dumpsite will be shifted to Jamalpur Site. The DPR for bioremediation of legacy waste at Jainpur, Hambran Road is under preparation. <b>Reply by MC, Ludhiana (Attached at Annexure-2)</b>

7. That in view of the above report it is humbly submitted that all the sites have been visited by the concerned departments and compliance of Hon'ble NGT orders dated 05.01.2024 has been made and directions have been issued to all the concerned departments to ensure strict vigilance and comply with the provisions of Municipal Solid Waste Rules, 2016.

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8. That in the view of the submission made herein above, Original Application No 317 of 2023 may be disposed-off with appropriate orders. Any instructions passed by the Hon'ble Tribunal shall be complied in letter and spirit.

  
**The Senior Environmental  
Engineer  
Punjab Pollution Control  
Board, Ludhiana.**

  
**The Commissioner  
Municipal Corporation  
Ludhiana**

  
**The Deputy  
Commissioner  
Ludhiana**

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Office of District Development and Panchayat Officer, Ludhiana

To

Additional Deputy Commissioner (G)

Office of Deputy Commissioner

Ludhiana

Memo. No. 1484

Dated- 28.02.2024

Subject

In the reference of Order passed in Original Application no. 317/2023 by Hon'ble National Green Tribunal, Principal Bench New Delhi.

Reference

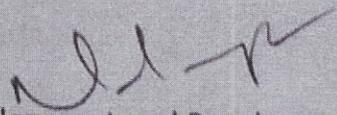
Regarding Your letter No. 4078-83 /M.A dated 22.02.2024

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Respected Sir,

With reference to the above said subject, BDPO Ludhiana-1 vide letter no. 5683 Dated 28.02.2024 has reported that "plots on Churpur road are lying vacant and the ownership of these plots is in the name of private persons. So the garbage from these plots has to be removed by the owners themselves and not the Gram Panchayat. Apart from this awareness drive has been started to stop the people from throwing garbage in plots.

With respect to Gram Panchayat Gill, it is informed that garbage was thrown along the pond by the migratory labour living in the vicinity of the pond and the same was removed by the Gram Panchayat with the help of JCB machines. Now again the people have started throwing garbage along the pond and the Gram Panchayat has been instructed to remove the garbage within one week and the work has been started now by this office. In case more garbage is thrown in future, the Gram Panchayat will be clearing it up too."



District Development and Panchayat Officer  
Ludhiana.

MUNICIPAL CORPORATION LUDHIANA

To,

Deputy Commissioner  
LudhianaNo. 8047/MOH/D Dated 01/03/2024**Subject: - Reply in the O.A 317 of 2023 Kapil Dev Vs SOP -MC Ludhiana**

With reference to the above cited subject, it is submitted that the point wise reply related with MC Ludhiana is attached for your reference and necessary action please.

MSD  
Joint Commissioner(N)

Reply from Points related with Municipal Corporation Ludhiana					
Sr. No.	Particulars	Environmental issue	Concerned Department	Reply by the concerned department	Latest Status
1	Block-C, Model Town Extension	Garbage is being dumped on daily basis into plot of LIT by MCL and put on fire by migrant labours	MCL	It is submitted that due to winter season some unknown persons may have put fire but no particular person could be identified to whom challan could be issued. This site was a temporary garbage collection point and was cleaned two times a week. However now this temporary point has been closed permanently. Reply by MC, Ludhiana (Attached at Annexure-2)	As stated earlier, the site was a temporary garbage collection point. Now the site is closed permanently and the daily collected waste designated for this Site has been shifted to Dugri Compactor Site but it is pertinent to mention here that the Dugri Compactors were installed in 2015. Now this machinery needs to be replaced for which the Work has been awarded to the Contractor and Portable Compactor site will be operational within 3 months i.e. till 30.06.2024.
2	Model Town Ext. Block- D Road to ATI Chowk	Garbage is being dumped on Road outside Static Compactor by MCL	MCL	It is submitted that the Hook loader and compactor were installed in 2015 at this site. Now the compactor site has become defunct and Tender for replacement of the said machinery has already been floated. Machinery shall be replaced once the work order is executed. But in the Interim-MC Ludhiana ensures twice a day collection of garbage so that the garbage does not get accumulated at the site. Reply by MC, Ludhiana (Attached at Annexure-2)	It is pertinent to mention here that the Dugri Compactors were installed in 2015. Now this machinery needs to be replaced for which the Work has been awarded to the Contractor and Portable Compactor site will be operational within 3 months i.e. till 30.06.2024.
3	Jawahar Nagar Camp	Garbage is being dumped on Road outside Static Compactor as Static Compactor has never worked by MCL	MCL	It is submitted that previously there was an open dump site but now Portable Compactor Transfer Station has been operational at this site. MC, Ludhiana has ensured that no one should litter openly. Reply by MC, Ludhiana (Attached at Annexure-2)	Portable Compactor Transfer Station is operational at the Site but during night time, the informal waste collectors and the residents dump waste outside compactor Site. MCL has installed CCTV cameras at the Site which will be operational before 30.06.2024 and MCL has also started monitoring of the Site during night time so that the Challans may be issued to the

4	Near Suffian Chowk	Garbage in bulk is dumped on roadside as Static Compactor has not been procured at building constructed by MCL	MCL	M.C Ludhiana has completed the civil work at this site to install the Portable Compactor Transfer Station. Tender for machinery has been approved and work order is being issued by 20th August, 2023. After due process the Portable Compactor will be installed at this site. Reply by MC, Ludhiana (Attached at Annexure-2)	The Portable Compactor Transfer Station is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules.
5	Budha Nallah near Gaushala Funeral Ground	Garbage in bulk is dumped daily by MCL	MCL	It is submitted that this was a Secondary Collection Point and has been closed permanently. Waste is no longer collected or disposed-off at this point. Reply by MC, Ludhiana (Attached at Annexure-2)	It is submitted that MC Ludhiana has started construction of building for Portable Compactor Transfer Station and the work for supply of machinery is also awarded. The Portable Compactor Transfer Station shall be operationalised within 3 months i.e. by 30.06.2024.
6	Focal Point Road opp. Vishwanath Mandir	Major Garbage dump on roadside & set on fire in routine by workers of MCL	MCL	It is submitted that to resolve the open garbage problem of this site, M.C. Ludhiana has planned to install Portable Compactor Transfer Station nearby at 100 feet Road. This point shall be closed once compactors are installed. Reply by MC, Ludhiana (Attached at Annexure-2)	The civil work has been completed at 100 Feet Road Site for installation of Portable Compactors and Hook Loaders. The Site will be operationalised within 3 months i.e. 30.06.2024.
7	On Main G.T. Road opp. Wholesale vegetable market	Garbage in bulk is dumped daily in open plot by MCL	MCL	This temporary Collection site has been closed and collection was shifted to other collection sites. In lieu of this site Portable Compactor Transfer Station will be installed at nearby place namely Bhai Manna Singh Nagar At present civil work has been completed at this site. Tender for machinery has been approved and work order is being issued. After due process the Portable Compactor will be installed at this site. Reply by MC, Ludhiana (Attached at Annexure-2)	It is submitted that to construct the portable compactor transfer station inside the wholesale vegetable market, the civil work is in progress and the work order to supply the machinery has been issued to the Contractor. The Portable Compactor Transfer Station shall be operationalised by 30.06.2024.
8	Suffian Chowk	Garbage in bulk is dumped daily on roadsides by MCL	MCL	It is repetition of above point no. 5. The reply has already been submitted in above point No. 5 Reply by MC, Ludhiana (Attached at Annexure-2)	The Portable Compactor Transfer Station at Cheema chowk is currently operational w.e.f. 20.02.2024. Now, the waste is handled through Compactors and hook loaders as per SWM Rules.

9	Near Budha Nallah, Bajwa Nagar	Garbage in bulk dumped daily in front of shops on road by MCL	MCL	There is Secondary Collection Point far away from shops and two times garbage lifting is done daily. Special monitoring is being done now by the concerned staff and civil work started for construction of portable compactor transfer station. Reply by MC, Ludhiana (Attached at Annexure-2)	It is submitted that MC Ludhiana has started construction of building for Portable Compactor Transfer Station and the work for supply of machinery is also awarded. The Portable Compactor Transfer Station shall be operationalised within 3 months i.e. by 30.06.2024.
10	Shaheed Bhagat Singh Nagar, Pakhowal Road, Ludhiana	Garbage is dumped daily and not shifted. Put on fire on routine basis by LIT workers	MCL	This Secondary Collection Point has already been closed permanently and the collection of site has been shifted to Portable Compactor Transfer station at Lodhi Club road. Reply by MC, Ludhiana (Attached at Annexure-2)	This Secondary Collection Point has already been closed permanently and the collection of site has been shifted to Portable Compactor Transfer station at Lodhi Club road. But during night time, the informal waste collectors and the residents dump waste at SBS Nagar old Site. MCL has also started monitoring of the Site during night time so that the Challans may be issued to the Violators.
11	Near Lakkar Wala Pul (Old Kacheri area)	Garbage in bulk is dumped outside building of Static Compactor as it has not been procured & installed by MCL	MCL	Open Collection Point at this site has been permanently closed. Portable Compactor is to be installed shortly near this site. Tender for machinery has been approved and work order is being issued. Reply by MC, Ludhiana (Attached at Annexure-2)	The civil work for construction of Portable Compactor Transfer Station has been completed at opp. Pavilion Mall. The work order for supply of machinery has been issued and portable Compactor Transfer Station will be operational within 3 months i.e. 30.06.2024. it is pertinent to mention here that to manage the fresh waste daily, MCL has floated tender for installation of Waste to BioCBG Plant at Jamalpur Site having capacity 200 TPD. The technical bid has been opened and evaluation is in progress.

12	Inner Roads at Bahadur K Road	Garbage dumped in many open plots as door to door collection is not being done by MCL	MCL	To avoid dumping of Garbage in the open plots the Muicipal Corporation has started door to door garbage collection drive and deployed e-rickshaw and on the other hand challans issued to the violators. Besides this, M.C. Ludhiana has planned to install Portable Collection. Transfer Station in the premises of Sabzi Mandi. Reply by MC, Ludhiana (Attached at Annexure-2)	To avoid dumping of Garbage in the open plots the Muicipal Corporation has started door to door garbage collection drive and deployed e-rickshaw and on the other hand challans issued to the violators. Besides this, M.C. Ludhiana has started construction of portable compactor transfer station. The work order for machinery has been issued and Portable Compactor Transfer Station shall be operationalised within 3 months i.e. 30.06.2024.
<b>FEW ISSUE OF ORGANIC WASTE PUT ON FIRE ON ROUTINE BASIS</b>					
13	At Leisure Valley Block C. BRS Nagar, Ldh	Organic waste put on fire in bulk many times and MCL & LIT are blaming each other but has caused major damage to Environment	MCL, LIT	The site under question was earlier under the jurisdiction of Ludhiana improvement trust till 10.05.2023 and has now been handed over to Municipal Corporation Ludhiana. The incident of fire reported in complaint was of the year of 2022 and challan was issued to the Ludhiana Improvement Trust by Municipal Corporation Ludhiana vide no. 22657 dated 14.03.2023. Reply by MC, Ludhiana and Ludhiana Improvement Trust (Attached at Annexure- 2 and 4)	After receiving the concerned complaint, strict instructions were issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances. Since then, no such complaints have come to our notice. Also, the concerned area has now been transferred to Municipal Corporation, Ludhiana and is now under their jurisdiction
14	AT Civil Surgeon Office, Civil Lines Ludhiana	Organic waste put on fire by the staff but no action taken by MCL	MCL	It is submitted that the MC Ludhiana has issued challan to the office of civil surgeon, Ludhiana for violating the Municipal Solid Waste Rules, 2016 vide no. 4/81 dated 20.01.2023. Civil Surgeon Ludhiana has issued directions to all the employees to comply with the Municipal Solid Waste Rules, 2016 and has directed strictly not to set the waste on fire in any case. Reply by MC, Ludhiana and Civil Surgeon (Attached at Annexure 2 And 5)	It is submitted that the MC Ludhiana has issued challan( CH BOOK No.4/81 DT 20.01.2023) to the concerned staff of the office of civil surgeon, Ludhiana for violating the Municipal Solid Waste Rules, 2016 vide no. 4/81 dated 20.01.2023. The concened staff paid the challan amount 5000.00 Rs to Municipal Corporation Ludhiana, Zone D on 23.02.2024. Receipt No.12 dated 23.02.2024. The concerned staff also given warning not to burn any kind of organic waste in any case and according to guideline daily dispose the organic waste

15	Model Town near Barista Chowk	Organic waste put on fire by sweepers of MCL	MCL	In this regard, no particular report has been received, and vigilance has been taken to avoid any incidents of fire. Regular door-to-door collection is being done in the area. Reply by MC, Ludhiana (Attached at Annexure-2)	MCL has been conducting awareness drives in this area to aware the citizens and also doing capacity building programmes for sweeping staff to make them aware about the SWM Rules 2016.
16	Near MGM School, dugri	Organic waste put on fire by the sweeper engaged by vegetable market but no action taken by MCL/PPCB	MCL	It is submitted that the fire was put by some miscreants. Strict vigil is being done in the area to ensure no such burning incident happens in future. Reply by MC, Ludhiana (Attached at Annexure-2)	It is submitted that the fire was put by some miscreants. Strict vigil is being done in the area to ensure no such burning incident happens in future. It is pertinent to mention here that show cause letter has been issued to the area sweeper for non-compliance of SWM Rules 2016.
<b>New Objections</b>					
<b>Sr. No.</b>	<b>Particulars</b>	<b>Environmental issue</b>	<b>Concerned Department</b>	<b>Reply by the concerned department</b>	<b>Latest Status</b>
1	Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan Canal at Gill Bridge, Focal Point Phase V Road	Manual Rickshaws engaged by MCL to collect door to door garbage are still dumping the garbage on Roadsides at large number of locations like Chowk Saidan, on Banks of Budha Nallah at Gaushala Road, outside Shops near Budha Nallah at Bajwa Nagar, Old G.T. Road, on banks of Sidhwan Canal at Gill Bridge, Focal Point Phase V Road, etc, thus leading to unhealthy, unhygienic as well as poor environmental conditions of residents of Ludhiana.	MCL	The Door-to-door collection is being done by Informal waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. Also, 5275 Nos. of Challans have been issued in last year till January 2024 for littering and violation of SWM Rules 2016.	The Door-to-door collection is being done by Informal waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. Also, 5275 Nos. of Challans have been issued in last year till January 2024 for littering and violation of SWM Rules 2016.

2	Non utilization of resources.	MCL is increasing the fleet but has no plans to use them in the field and if MCL had engaged these E-Rickshaws for door to door collection, instead of dumping on roadsides by manual rickshaws, the garbage could have been easily transported directly to Main Tajpur Dump Yard for processin	MCL	<p>The Door-to-door collection is being done by Informal waste collectors. The mapping of Door-to-door collection in the city is under progress to identify the unserved areas and increasing the fleet of vehicles for DTD collection by waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. The 32 Portable Compactor Transfer Stations are being established throughout the city out of which 13 are already operational. Once all the Transfer Stations will be operational, the waste from whole city shall be transported to these transfer stations and further from these Transfer Stations to Jamalpur Processing Site. The Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared and sent to Head Office for approval.</p>	<p>The Door-to-door collection is being done by Informal waste collectors. The mapping of Door-to-door collection in the city is under progress to identify the unserved areas and increasing the fleet of vehicles for DTD collection by waste collectors. Regular Awareness drives and Capacity building programmes are being conducted regarding SWM Rules 2016. The 32 Portable Compactor Transfer Stations are being established throughout the city out of which 13 are already operational. Once all the Transfer Stations will be operational, the waste from whole city shall be transported to these transfer stations and further from these Transfer Stations to Jamalpur Processing Site. The Integrated Solid Waste Management facility for processing of MSW shall be established at Jamalpur for which the Technical Feasibility Report has been prepared</p>
3	Giaspura and old primary dump site at Hambran Road.	Two more locations (Giaspura in land area of 5 Acres and old primary dump site at Hambran Road spread in area of 30 Acres) where hundreds of Tons of Garbage (Legacy Waste) dumped by MCL and no efforts are being made to install Bioremediation Plant to decompose the garbage at same location.	MCL	<p>The civil work has been completed at Giaspura Point for establishment of portable compactor transfer station and it shall be operationalised by 30.06.2024 and the waste from this open dumpsite will be shifted to Jamalpur Site. The DPR for bioremediation of legacy waste at Jainpur, Hambran Road is under preparation.</p>	<p>The civil work has been completed at Giaspura Point for establishment of portable compactor transfer station and it shall be operationalised by 30.06.2024 and the waste from this open dumpsite will be shifted to Jamalpur Site. The DPR for bioremediation of legacy waste at Jainpur, Hambran Road is under preparation.</p>



# 145

## ਗਰੇਟਰ ਲੁਧਿਆਣਾ ਏਰੀਆ ਵਿਕਾਸ ਅਥਾਰਟੀ

ਗਲਾਡਾ ਕੰਪਲੈਕਸ, ਰਾਜਗੁਰੂ ਨਗਰ, ਫਿਰੋਜ਼ਪੁਰ ਰੋਡ, ਲੁਧਿਆਣਾ।

To

Deputy Commissioner  
Ludhiana.

Memo no. 250

Date 29.2.24

Subject: In the reference to order passed in Original Application No.317/2023 by Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Ref. 4084/MA/ Date 22/02/2024

Regarding above cited subject and with regard to the above reference the report regarding GLADA is being submitted as Under:

Sr. No.	Particulars	Environmental issue	Concerned Department	Reply by the concerned department	Latest Status
11	On 200' bypass near railway lines	On 200' bypass near railway lines	GLADA, Ludhiana	The site was cleared as soon as it was noticed. Reply by GLADA, Ludhiana (Attached at Annexure-3)	Garbage is dumped by unknown people from adjoining villages and nagars. Garbage is being cleared from 200 feet bypass on regular basis.
22	Fire to organic waste in Park Opp. Jain Mandir, 200' Road	Fire to organic waste in Park Opp. Jain Mandir, 200' Road but no action taken by PPCB, GLADA	GLADA, Ludhiana	It is submitted that on investigating this matter, it was found that the fire was set by some unknown persons. The Horticulture branch, GLADA informed that they are keeping a strict vigil on these practices. Reply by GLADA (Attached at Annexure-3)	As reported by DE (Horticulture) The mentioned fire incident took place in May 2022. On investigating the matter it was found that the fire was set by some unknown person in the evening after the working hours i.e. after 5:00pm. After that no such incident of fire happened in any park under GLADA. We are taking proactive steps to prevent any such occurrences in future by increased surveillance of the areas and educating people about environmental hazards associated with burning. For disposal of organic waste of Parks, pits have been made in the vacant pockets of the area.

This report is being sent for your kind persual.

29/2/2024  
 Divisonal Engineer (PH)  
 GLADA, Ludhiana

No. : 1395/76 CC

Date : 01/03/2024

To,

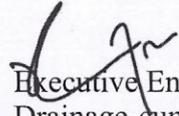
Deputy Commissioner  
Ludhiana

Subject: Reply in the O.A 317 of 2023 Kapil Dev Vs SOP (Point No. 16)

With respect to the above cited subject the Environmental issue flagged at Sr. No. 16 **“Garbage dumped in many open plots as door to door collection is not being done by MCL & GLADA”** was raised in which concerned department are MCL and Executive Engineer Drainage.

Regarding the above issue, Instructions have been issued to MCL, Ludhiana and Executive Engineer, Drainage to ensure that banks of Buddha Nallah near Bachan Singh Marg be maintained and no garbage collection point be made to establish over the site.

The area was thoroughly inspected by concerned field staff of Drainage Department Ludhiana, and it was observed that there is no kind of garbage dump/dumped on the banks of Budha Dariya in this reach. It is also ensured by the field staff that no sort of garbage or pollutant is dumped on the banks of Budha Dariya and in the vicinity, and if someone is found throwing anything unwanted, he is stopped from doing so and warned to not do from now on. Field staff constantly inspects the area near budha dariya to check if any kind of garbage/pollutant is being thrown and if anyhow something is found, it is cleared and is disposed properly.

  
Executive Engineer/Ludhiana  
Drainage-cum-Mining & Geology Div.  
WRD, Punjab, Ludhiana.

## OFFICE OF THE IMPROVEMENT TRUST LUDHIANA

To

Deputy Commissioner  
Ludhiana.

Memo No.LIT/ 1079

dated; 28/2/24

**Subject: Inrelation to OA No. 317/2023.**

Respected Mam,

In refrence to above cited subject Ludhiana Improvement Trust has updated its response/comments with respect to the Case OA No. 317/2023 listed in National Green Tribunel & is mentioned below.

Sr no.	Particulars	Environmental issue	Concerned Department	Reply by the concerned department	Latest Status
17	At Leisure Valley Block C, BRS Nagar, Ldh	Organic waste put on fire in bulk many times and MCL & LIT are blaming each other but has caused major damage to Environment	MCL, LIT	The site under question was earlier under the jurisdiction of Ludhiana improvement trust till 10.05.2023 and has now been handed over to Municipal Corporation Ludhiana. The incident of fire reported in complaint was of the year of 2022 and challan was issued to the Ludhiana Improvement Trust by Municipal Corporation Ludhiana vide no. 22657 dated 14.03.2023. Reply by MC, Ludhiana and Ludhiana Improvement Trust (Attached at Annexure- 2 and 4)	After receiving the concerned complaint, strict instructions were issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances. Since then, no such complaints have come to our notice. Also, the concerned area has now been transferred to Municipal Corporation, Ludhiana and is now under their jurisdiction.
18	In and outside two nearby Parks of Block G, near City Centre, SBS Nagar, Ludhiana	Organic waste put on fire many times by sweepers engaged by LIT	MCL, LIT	It is submitted that the work of sanitation and lifting of garbage has been given to the agency namely the Ludhiana co-operative L&C society by Ludhiana Improvement Trust. No garbage is being put on fire or burnt by any worker. With regards to maintenance of parks in and near Block-G Shaheed Bhagat Singh Nagar, these parks are now being by managed by parks managements Committee formed by Resident Welfare Association(RWA). These Committees have also been instructed from time to time not to put on fire or any garbage/organic waste on fire	It is submitted that the work of sanitation and lifting of garbage has been given to the agency namely the Ludhiana co-operative L&C society by Ludhiana Improvement Trust. No garbage is being put on fire or burnt by any worker. With regards to maintenance of parks in and near Block-G Shaheed Bhagat Singh Nagar, these parks are now being by managed by parks managements Committee formed by Resident Welfare Association(RWA). These Committees have also

				Reply by Ludhiana Improvement Trust (Attached at Annexure- 4)	been instructed from time to time not to put on fire or any garbage/organic waste on fire Reply by Ludhiana Improvement Trust (Attached at Annexure - 4)
<b>New objective</b>					
3	Shaheed Bhagat Singh Nagar Ludhiana.	Garbage illegally dumped in open plots by Garbage Collectors of MCL in Shaheed Bhagat Singh Nagar Ludhiana (coming under Respondent No. 4) is being put on fire on routine basis. Garbage in bulk was found to be burning	Improvement Trust, Ludhiana		No such incident has come to our notice. But still judging the seriousness of the issue strict instructions have been issued to both the contractor as well as the labourers to not burn the collected waste under any circumstances

  
 Executive Officer  
 Improvement Trust  
 Ludhiana.



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ਦਫਤਰ ਸਿਵਲ ਸਰਜਨ ਲੁਧਿਆਣਾ



No.340

Date:23.02.2024

To

Additional Deputy Commissioner (G)  
Office Of Deputy Commissioner  
Ludhiana

Subject: In relation to OA No 317/2023.

Reference: Regarding your letter No.6356-60 MA dated 22/05/2023.

Respected Sir,

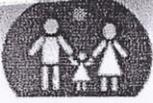
In reference to the above subject, organic waste was set on fire by the Class IV staff at the Civil Surgeon Office, Ludhiana, for which Challan(Ch Book No. 4/81 dated 20.01.2023) was issued to the concerned staff by Municipal Cooperation Ludhiana for violating The Municipal Solid Waste Rule, 2016. The concerned employee paid the challan of Rs 5000/- at Municipal Corporation Ludhiana, ZoneD on 23/02/2024.Receipt No.12 dated 23.02.2024). The Civil Surgeon Ludhiana has issued a warning letter to the concerned employee not to burn any kind of organic waste in any case.

This is for your information and necessary further action.

Attached – Copy of Challan.

Copy of Warning letter.

*Asghar Singh*  
CIVIL SURGEON  
LUDHIANA 23-02-24  
*AS*



# ਦਫਤਰ ਸਿਵਲ ਸਰਜਨ ਲੁਧਿਆਣਾ



No. 340A

Date: 23.02.2024

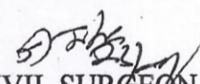
To

Mr. Bhupinder Singh, Class IV  
Civil Surgeon Office  
Ludhiana

Subject: Warning Letter not to burn any kind of organic waste.

Hereby you are strictly instructed not to burn garbage or any kind organic waste in the Civil Surgeon Office campus. If any kind of negligence is found in your work, then you will be solely responsible for it. According the Municipal Solid Waste rules, 2016 daily dispose the organic waste collected.

ਕ੍ਰਮ ਨੰ 340A

  
CIVIL SURGEON  
LUDHIANA

23-02-24

G-8

Receipt

Municipal Corporation Ludhiana

Received payment against Others

G-8 No: 74740

Account No:

Id. No:

Property No:

*DC*

Receipt No: 12

Period

Description CH.BOOK.NO.4/81.DT.20/01/2023.BHOPINDER.S.CMO.OFF.

Block	Mode	Cheque No	C:h. Date:	Drawn On	Amount
	cash				5,000.00

Rs.FIVE THOUSAND AND PAISA NIL ONLY

Receipt Date: 23/02/2024

(Signature)

RAMA SHANKER

## OFFICE OF DEPUTY COMMISSIONER LUDHIANA

## (NAZAR BRANCH)

To

Department Head,  
Miscellaneous Branch,

No 391 /DN

Date 1/3/24

Subject: Inrelation to OA no 317/2023

In refrence to above cited Dc office ludhiana has updated its response/comments with respect to the Case OA No 317/2023 listed in the National Green Tribunal & is mentioned below.

Sr. No.	Particulars	Environmental issue	Concerned Department	Reply by the concerned department	Latest Status
23	DC office, Ludhiana	Incident of Burning of Organic Waste Management within Dc Office Premises	DC office	It is submitted that as per report from Agency Deputed for maintenance has reported that the waste collected at District Administrative Complex is mostly dry waste (paper and leaf).The garbage being collected is disposed-off in scientific manner. There is no incidence of putting organic waste on fire has been noticed in DAC Complex. In future also the garbage will be disposed-off scientifically. The Guidelines issued by NGT are being followed and all workers have been instructed regarding this.	It is submitted that the waste collected by the agency for maintenance is primarily dry waste (paper and leaves). No incidents of incineration of organic waste have been reported in the DAC complex. After the garbage is lifted by the DAC complex with the support of the Municipal Corporation, it will be disposed of in a scientific manner. Furthermore, the guidelines issued by the honorable NGT are being adhered to, and the actions taken in this regard are attached along with photographs.

Assistant Commissioner (General)

D.C Office

Ludhiana

01-03-2024

